GOVERNMENT OF INDIA AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) LOK SABHA

UNSTARRED QUESTION NO:4177 ANSWERED ON:11.08.2017 Survey on Medicinal Plants Karandlaje Km. Shobha;Simha Shri Prathap

Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) be pleased to state:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether the Government has taken note of a recent survey by the Botanical Survey of India that out of 8000 medicinal plants, only 53 species are under threatened categories like critically endangered and vulnerable and if so, the details thereof;
- (b) the steps taken by the Government for conservation and development of threatened category medicinal plants in the country;
- (c) whether the Government has any plans to introduce any special innovative scheme for the cultivation of natural herbs and medicinal plants in the country and if so, the details thereof; and
- (d) the details of funds earmarked and allocated for such projects during each of the last three years, State/UT-wise?

Answer

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

- (a) & (b): Yes, the Government has taken note of the survey by Botanical Survey of India (BSI) that out of 8,000 medicinal plants, following 53 species are under threatened categories like Critically Endangered, Endangered and Vulnerable:
- "Aconitum balfouri, A. chasmanthum, A. deinorrhizum, A. falconeri var. latilobum, A. ferox, A. heterophyllum, Acorus gramineus, Allium stracheyi, Angelica glauca, Anogeissus sericea var. numularia, Aquillaria mallaccensis, Aristolochia bracteolata, A. indica, Arnebia benthamii, Atropa acuminata, Berberis affinis, B. apiculata, B. aristata, Bergenia stracheyi, Capparis pachyphylla, Carum villosum, Colchicum luteum, Coptis teeta, Coscinium fenestratum, Dactylorhiza hatagirea, Dioscorea deltoidea, Elaeocarpus prunifolius, Ephedra gerardiana, Gentiana kurooa, Gloriosa superba, Hedychium spicatum, Hyoscyamus niger, Hydnocarpus macrocarpa, Iphigenia indica, I. pallida, I. stellata, Kolanchoe roseus, Madhuca insignis, Nardostachys grandiflora, Panax pseudoginseng, Picrorhiza kurrooa, Podophyllum hexandrum, Pterocarpus santalinus, Rauvolfia serpentina, Rheum emodi, Saussurea bracteata, S. costus, S. gnaphalodes, Swertia chirayita, Taxus wallichiana, Taxocarpus kurzii, Urginea indica and U. maritima."
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For conservation and development of medicinal plants in the country, presently the NMPB is implementing Central Sector Scheme for Conservation, Development and Sustainable Management of Medicinal Plants. The Scheme is aimed at providing project based support for survey, inventorization, in-situ conservation through development of Medicinal Plants Conservation and Development Areas (MPCDAs), ex-situ conservation through establishment of herbal gardens, linkage with Joint Forest Management Committees (JFMCs) / Panchayats / Biodiversity Management Committee (BMC) for value addition activities like drying, grading, storage, primary processing and Research & Development etc. Under the above activities specific focus is given for conservation and development of threatened category of medicinal plants.

(c) & (d): For promoting the cultivation of natural herbs and medicinal plants in the country, presently, the Ministry of AYUSH, Government of India is implementing a Centrally Sponsored Scheme of National AYUSH Mission (NAM). Under the NAM Scheme, there is a component on 'Medicinal Plants' which primarily aimed at supporting cultivation of natural herbs and medicinal plants on farmer's land with backward linkages through establishment of nurseries for supply of quality planting material, and forward linkages for post-harvest management.

The cultivation programme is being implemented through the identified implementing agency of concerned state (generally State Agriculture / Horticulture Departments) and the financial assistance is provided as per the State Annual Action Plan approved for concerned State. The financial assistance is provided in the form of subsidy @ 30%, 50% and 75% of cost of cultivation of medicinal plants.

The State/UT-wise details of funds earmarked and allocated/released during the last three years for supporting cultivation of natural herbs and medicinal plants is at Annexure.